

[Print](#)**Defective Case Register from 2024-10-30 to 2024-10-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/45593/2024	SAROJ KUMAR DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-ABLAPL/32442/2024	ASHOK DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. provision not correct. 2.page no. 11 not properly scrutiny .
3	D-ABLAPL/32390/2024	SATYABRATA PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-CRLMC/32244/2024	AMITAV TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-ABLAPL/32455/2024	ANWESHA MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Code not reflected in index.2.Year of the P.S. in para-2 of petn. not tally with FIR.3. Page no. 13 not neat.
6	D-ABLAPL/32462/2024	ANSHUMAN PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
7	D-WP(C)/45183/2024	BIJAYA KUMAR PATTANAİK	2024-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-WP(C)/45530/2024	ANAM CHARAN PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-BLAPL/32372/2024	BISWARANJAN MAHARATHA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  Page 10 not legible.
10	D-WP(C)/45697/2024	ISHWAR MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-ABLAPL/32366/2024	PARTHA SARATHI NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				In serial-3 of the affidavit not tally with cause title.
12	D-CRLMP/32349/2024	PARSURAM PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NO. 9 NOT LEGIBLE
13	D-WP(C)/45686/2024	SURYAKANTA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-WP(C)/43233/2024	SHASHI BHUSAN JENA	2024-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-CRLMC/32483/2024	BIBHUTI BHUSAN MISHRA (2)	2024-10-30	1. page nos. 17 to 19,21,36 to 40,66 to 71,73 and 77 not legible.
16	D-WP(C)/45214/2024	AMIT KUMAR SAA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
17	D-ABLAPL/32377/2024	SAROJ KUMAR DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WP(C)/45532/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-ABLAPL/32532/2024	SUMIT SEKHAR PATTANAIK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-WP(C)/45667/2024	SAKTIDHARA MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-BLAPL/32540/2024	PARTHA SARATHI DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-RSA/45617/2024	GOPAL KRUSHNA MOHANTY	2024-10-30	1.Court Fee Rs.3894.75P.IS PAYABLE 2.XEROX COPY FILED(AUTHENTICATED COPY BE FILED) 3.FURTHER SR SHALL BE MADE AFTER DEFECTS ARE RECTIFIED.
23	D-BLAPL/32604/2024	BISWAJIT TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-CRLMC/32198/2024	PRASHANTA KUMAR NAYAK	2024-10-30	1. Date of impugned order dated not correctly furnished in cause title,page nos.2,3, prayer of petition and 1st page of I.A.petition. 2. Authentication fee Rs. 1.10/- to be paid.
25	D-CONTC/45628/2024	ADV	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Case no.wrongly mention in index under annex.-1
26	D-FAO/45656/2024	ADAM ALI KHAN	2024-10-30	16-PETITION/APPEAL NOT IN TIME

				1.Period of Delay 97 DAYS 2.Provision of Law NOT IN IA. 3.NEAT COPY OF PAGE 13,15 TO 17 BE FILED.
27	D-CRLMC/32256/2024	PUSPAMITRA MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-CRLA/29727/2024	PRASANTA KUMAR ROUSTRAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Code Not indicated 2.Paragraph no.wrongly mentioned in declaration of affidavit in I.A.for bail
29	D-BLAPL/32428/2024	SURYAKANTA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-ABLAPL/32399/2024	SUJIT KUMAR DAS	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the petitioner wrongly mentioned on the top of the Affidavit.
31	D-CRLA/32342/2024	DEEPAK KU SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APEAL NOT IN TIME 1.Period of Delay 07 days
32	D-BLAPL/32249/2024	UNMESH CHANDRA JENA	2024-10-30	As per standing order no-3 dated 9.7.24 the name of the victim shall not mentioned the petition.Then S.R will be made.
33	D-BLAPL/32497/2024	RAJIB LOCHAN PATTNAIK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-ABLAPL/32229/2024	ASHOK KUMAR BEHERA (3)	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-ABLAPL/32393/2024	SATYABRATA PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-WP(C)/45878/2024	KSHIROD KUMAR ROUT	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/45382/2024	RAJIB LOCHAN PATTNAIK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Annexures-10 to 15 are not correctly page marked in book marks index and index of writ petition. 2.Annexure-15 along with description is not marked in book marks index.
38	D-BLAPL/32479/2024	SURENDRA MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Rejection order dated 22.10.2024 and 15.09.2022 under Annexure-2 and 4 not tally with Book marked.
39	D-ABLAPL/32383/2024	SAMBIT RATH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 13,14 , 15 not legible.
40	D-ABLAPL/32404/2024	SANJIB KUMAR BHANJADEO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Name of informant , Victim and they should not be remained as opp.party as per standing order no3of 2024 dtd 9.7.2024. page no. 11, 13, 14 , 21 22 and 24 not neat.
41	D-WP(C)/45689/2024	KRUSHNA CHANDRA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-CRLMP/32313/2024	ABHIMANYU PARIDA	2024-10-30	PAGING OF SYNOPSIS AND DATE CHART BE OMITTED
43	D-ABLAPL/32401/2024	DUSHMANTA SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-ABLAPL/32386/2024	ARIJEET MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-CONTC/45413/2024	ADV	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-WP(C)/45632/2024	MANMAYA KUMAR DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Annexure-3 ,4, 5 not legible .
47	D-WP(C)/45737/2024	SARADA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-CRLMP/32204/2024	PRAVAT KUMAR NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGING OF SYNOPSIS BE OMITTED
49	D-WP(C)/45503/2024	SWAPNIL ROY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-CRLMC/32228/2024	ABHAS MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Age of the petitioner in cause title not tally with affidavit. 2. In index sl. no. 6 ABLAPL number not correctly furnished
51	D-WP(C)/45611/2024	MANAS KUMAR CHAND	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

52	D-WP(C)/44742/2024	PRASANTA KUMAR MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WP(C)/45550/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-ABLAPL/32243/2024	BISWARANJAN DALAI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-CONTC/45289/2024	ADV	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-WP(C)/45620/2024	RAJKISHORE SWAIN	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/45576/2024	SUDEEP KUMAR SARANGI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Anneure-5 is not correctly page marked in index of writ petition. 2.Annexures-4 and 5 are not correctly page marked in book marks index. 3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
58	D-WP(C)/45716/2024	RANJIT MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-ABLAPL/32381/2024	SUDHANSU SEKHAR DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
60	D-BLAPL/32471/2024	SUJATA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Date not mentioned in the list of Dates.
61	D-BLAPL/32454/2024	SAILABALA JENA	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Paragraph no. not correctly furnished on declaration.
62	D-MATA/45577/2024	BIKRAM CHANDRA GHADEI	2024-10-30	1. Provision of Law not furnished 2.date of judgment not correctly furnished in prayer.
63	D-WP(C)/45683/2024	KISHORE CHANDRA RAJGURU MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-WP(C)/45635/2024	ABHISHEK DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-ABLAPL/32441/2024	ROHIT RANJAN RAY	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Name of the deponent in affidavit not tally with declaration and cause title.
66	D-WP(C)/45633/2024	PRASANTA KUMAR TRIPATHY	2024-10-30	The name of the petitioner not mentioned in the Cause Title.
67	D-CONTC/45487/2024	ADV.	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-WP(C)/45637/2024	MANORANJAN MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-ABLAPL/32508/2024	SAROJ KUMAR MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-BLAPL/32544/2024	ASIT KUMAR JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-ITA/45740/2024	JAGAMOHAN PATTANAIK	2024-10-30	Put up for S.R. after the date of receipt of the impugned order is furnished and index and annexures are page marked.
72	D-ABLAPL/32324/2024	ARIJEET MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-BLAPL/32212/2024	HARIPAD MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  GR case number not tally with Cause title and prayer person.Relationship not mentioned in the affidavit.
74	D-WP(C)/45547/2024	SAILABALA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-WP(C)/45596/2024	MIHIR KANTA RATH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-WP(C)/45507/2024	RABINDRA KUMAR PATNAIK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/45789/2024	PRAKASH CHANDRA DASH	2024-10-30	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  COURT FEE OF RS168 /- NOT PAID
78	D-WP(C)/45564/2024	AJIT CH MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-WP(C)/45582/2024	NIRANJAN PRASAD PATRA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
80	D-BLAPL/32502/2024	SOUMYA KANTA TRPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

81	D-WP(C)/45546/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
82	D-CRLMP/32326/2024	TUSAR KUMAR MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-WP(C)/45607/2024	RAJKISHORE SWAIN	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.Synopsis and date charts are not alphabetically page marked. 2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished. 3.Date mentioned in Annexure-2 and averment of writ petition does not tally with book marks index and index of writ petition. 4.Mobile numbers of all the counsel in vakaltname not furnished.
84	D-ABLAPL/32429/2024	SNEHASISH BEHERA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-CRLMC/32560/2024	PABITRA KUMAR NAYAK	2024-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/45678/2024	SUDHIR KUMAR MALLICK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/45639/2024	BISWORANJAN SWAIN	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  .Name Of The Filing Advocate Not In Capital Letters In The Petition
88	D-ABLAPL/32512/2024	BISWAJIT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-ABLAPL/32263/2024	HEMANTA KUMAR MOHANTA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CMP/45482/2024	TRILOCHAN NANDA	2024-10-30	Deficit authentication fees of Rs .2 .70 paisa to be paid on annexure -2
91	D-ABLAPL/32395/2024	PRADIPTA BEURA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/45579/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-WP(C)/45629/2024	MANAS KUMAR CHAND	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF

				SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
94	D-ABLAPL/32403/2024	SANJIB KUMAR BHANJADEO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-WP(C)/45658/2024	AJAYA KUMAR PARIDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-WP(C)/45603/2024	SUSANTA KUMAR LENKA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D-BLAPL/32490/2024	AJIT KUMAR RAUT	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annex-1 not attested.
98	D-CRLREV/32144/2024	MAHES DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/45710/2024	SUBHENDU KUMAR NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WP(C)/45264/2024	AZRA JAMAL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page of Writ petition are not properly arranged i.e. page no.3 is placed after page no.4.2. Authorization with regard to swear the affidavit on behalf of other petitioners not furnished.3. Rudra Prasad Naik, Petitioner no.91 executed in V.nama as Dunga Prasad Naik AND Sridhar Kanhar, petitioner no.111 executed in V.nama as Sridhar Kashar.
101	D-CMAPL/45653/2024	ADV.	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. C.copy of dismissal order not filed
102	D-ABLAPL/32469/2024	PRAVASH CHANDRA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
103	D-WP(C)/45225/2024	AMIT KUMAR SAA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
104	D-WP(C)/45513/2024	AUROVINDA MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page Nos. 15, 15(a), and 20 are not legible
105	D-WP(C)/44840/2024	SARATHI JYOTI MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-MACA/45674/2024	ADAM ALI KHAN	2024-10-30	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 144 days 2. statutory deposit not made

107	D-ABLAPL/32494/2024	PRIYA RANJAN SINGH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs as per the petition not correctly numbered in in declaration of the affidavit.
108	D-WP(C)/45191/2024	BIJAYA KUMAR PATTANAIAK	2024-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-WP(C)/45792/2024	PRAKASH CHANDRA DASH	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-ABLAPL/32389/2024	RAJIB KUMAR ROUT	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature of the case wrongly mentioned in Sl.no.1 of the index.
111	D-WP(C)/45645/2024	BIREN SANKAR TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-BLAPL/32408/2024	SATYA NARAYAN MISHRA 4	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
113	D-ABLAPL/32406/2024	SATYA NARAYAN MISHRA 4	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.10 not legible.
114	D-WP(C)/45460/2024	ABINASH PATTJOSHI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Mobile number of all the counsel in vakaltnama not furnished.
115	D-WP(C)/45595/2024	SURESH KUMAR PANDA	2024-10-30	Declaration left blank
116	D-ABLAPL/32500/2024	NIHAR RANJAN SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
117	D-CONTC/45865/2024	ADV	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25 to be paid on c.copy under annex.-1
118	D-BLAPL/32360/2024	ANAND JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 17 not legible.
119	D- CONTC/45523/2024	PRAFULLA KUMAR MOHAPATRA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
120	D- BLAPL/32451/2024	BAGANTA KUMAR DAS	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.P.S.and G.R.Case no.on cause title not tally with Synopsis and list of Dates And Events.
121	D- BLAPL/32480/2024	RASHMI RANJAN PATTANAİK	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis ,Date chart as well as not correctly paginated.
122	D-WP(C)/45522/2024	PRAFULLA KUMAR MOHAPATRA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-WP(C)/45703/2024	PRAVASH CHANDRA JENA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D- ABLAPL/32409/2024	SANJIB KUMAR BHANJADEO	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D- CRLMP/32419/2024	DURGA PRASANNA TRIPATHY	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D- MACA/45496/2024	JEEVANJYOTI MOHANTY	2024-10- 30	1.Court Fee 34710.72P.IS PAYABLE. 2.R 1 WAS NOT A PARTY IN IMPUGNED JUDGMENT
127	D- ABLAPL/32482/2024	SAROJ KUMAR PADHY	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D- BLAPL/32530/2024	DEEPAK KUMAR PANDA	2024-10- 30	BLAPL application lies before learned Sessions Judge.
129	D- BLAPL/32369/2024	PABITRA KUMAR NAYAK	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D- MACA/45757/2024	G.P.DUTTA	2024-10- 30	1. Period of Delay 262 DAYS
131	D- ABLAPL/32398/2024	HRUDANANDA MOHAPATRA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
132	D- BLAPL/32638/2024	JAYAKRISHNA MOHAPATRA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annex-3 does not tally with the Index.
133	D-WP(C)/45426/2024	UMAKANT SAHOO	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D- ABLAPL/32439/2024	SALAUDDIN KHAN	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. pending the trial court in synopsis not tally with cause title. 2.Age of the petitioner in V.nama not reflected.
135	D-WP(C)/45549/2024	ANAM CHARAN PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D-WP(C)/45541/2024	ANAM CHARAN PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-BLAPL/32443/2024	BIBHUTI RANJAN MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  side of the page nos. 12 to 14 are not neatly legible.
138	D-BLAPL/32163/2024	RAJIB LOCHAN PATTNAIK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-MACA/45806/2024	G.P.DUTTA	2024-10-30	1.Period of Delay 29 DAYS 2.NO SIGNATURE IN PRAYER and GOOD GROUND CERTIFICATE
140	D-BLAPL/32412/2024	SATYA NARAYAN MISHRA 4	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos. 12 and 13 not neat.
141	D-WP(C)/45707/2024	ABHAS MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-WP(C)/45429/2024	UMAKANT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Synopsis and list of dates and events are not alphabetically page marked.2.Pages of annexure-2 are not properly arranged i.e.Page No.23 is placed after page No.24.
143	D-MACA/45470/2024	BISHNU BRATA SINGH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-WP(C)/45471/2024	SAILABALA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-FAO/45868/2024	SURYAKANTA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-WP(C)/45646/2024	AJAYA KUMAR PARIDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

147	D-WP(C)/46002/2024	PRAFULLA CHANDRA DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
148	D-WP(C)/45669/2024	ASHOK DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-CONTC/45509/2024	ANJAN KUMAR JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation of deponent not stated in affidavit
150	D-MACA/45497/2024	JEEVANJYOTI MOHANTY	2024-10-30	put up for SR after filing C.Copy of impugned judgment
151	D-BLAPL/32626/2024	DEVASHIS PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-WP(C)/45704/2024	ARUN KUMAR DAS 1	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-WP(C)/45700/2024	DEBASIS TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-CRLA/32333/2024	SANGRAM KESHARI ROUT	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-CRLMC/32484/2024	KUMAR KASHYAP	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-BLAPL/32541/2024	PARTHA SARATHI DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/45437/2024	UMAKANT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Annexure-14 not exhibited.
158	D-WA/43480/2024	KSHIROD KUMAR ROUT	2024-10-30	Period of Delay 21 days delay.
159	D-RPFAM/45463/2024	SARBESWAR BEHERA	2024-10-30	Good ground certificate not furnished.
160	D-WP(C)/45652/2024	AJAYA KUMAR PARIDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-WP(C)/45560/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-ABLAPL/32420/2024	SURYAKANTA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-CRLMC/32239/2024	RONALISHA PRADHAN	2024-10-30	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Age of the petitioner in cause title not tally with V. nama. 2. HBAWF fee Rs. 50/- to be paid. 3. Authentication fee Rs.1.10/- to be paid.
164	D-BLAPL/32588/2024	JAGABANDHU SAHU	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Annexure -3 wrongly furnished in para -4 of the petition.Page no. 19 not neat.
165	D-CRLMC/32248/2024	ANJAN KUMAR BISWAL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-CRLA/32378/2024	SAMVIT MOHANTY	2024-10-30	This case related to sexual offence the name of informant be deleted from appeal petition and put up for S,R. thereafter
167	D-ABLAPL/32402/2024	BICHITRA NARAYANA SATAPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Court Fee Rs.10.00 not filed in V.Nama.
168	D-RPFAM/45545/2024	JANMEJAYA RAY	2024-10-30	1. Period of Delay 36 days 2. court fees of Rs 2/ not paid in v.nama
169	D-ABLAPL/32555/2024	MANOJ KUMAR MOHANTY (2)	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
170	D-WP(C)/45626/2024	MANOJ KUMAR MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no 31 , 32 , 37 are not legible .
171	D-CRLA/32233/2024	HIMANSHU BHUSAN DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-WP(C)/45648/2024	SWAPNA KUMAR OJHA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 20 not neat and legible.
173	D-BLAPL/32456/2024	DURGA PRASAD DHAL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Paragraph no. not correctly furnished in the petition.2. Page no.10 not properly rotated.
174	D-ABLAPL/32444/2024	BIJAYA KUMAR MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. G.R. no not reflected in synopsis. 2. Side of the page no. 10 and 11 not neat.

175	D-WP(C)/45557/2024	ANAM CHARAN PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-BLAPL/32447/2024	AKSHAYA KUMAR SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-CRLA/32367/2024	LAXMINARAYAN PATEL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-WP(C)/45664/2024	AJAYA KUMAR PARIDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-CRLREV/32397/2024	JANAKI KANTA MAHAPATRA	2024-10-30	1.Period of Delay 299 DAYS 2.Authentication fee due on the Copy of Trial Court Judgement Re.1.10P. BE PAID ON ANX.2 3.AGE OF PETNR.BE RECONCILED AS PER LOWER COURT ORDER. 4.PG.1 TO 9 NOT SIGNED BY ADV.(ii)IA NOT PAGE MARKED.(iii)YEAR OF 1cc CASE NO.SEEMS TO BE WRONG IN REVN.AND IA.
180	D-WP(C)/45345/2024	KRISHNA CHANDRA SAHU	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-WP(C)/45039/2024	SUDHIR KUMAR MALLICK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Objection/ Rent Case No.10429/926 of 2013 mentioned in Annex-3 does not tally with the cause title and prayer of the petition.
182	D-ABLAPL/32448/2024	SAMVIT MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. LAST PARA OF PAGE NO. 13 NOT NEAT.
183	D-CRLA/32293/2024	PABITRA KUMAR NAYAK	2024-10-30	This case related to sexual offence,the name of victim/informant be deleted from the appeal memo and put up for S.R.thereafter
184	D-CMP/45488/2024	SOUMYA MISHRA	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. AGE OF PETITIONER DIFFERS FROM THE AGE OF DEPONENT.
185	D-BLAPL/32517/2024	RAJA PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-CONTC/45638/2024	SHASHI BHUSAN JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Date of disposal of W.P.(C)(OAC) to be corrected in the petition wherever necessary. 2-WP(C) No. wrongly indicated on the top of the affidavit.
187	D-WP(C)/45219/2024	AMIT KUMAR SAA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.

188	D-CMP/45525/2024	PRAKASH RANJAN BARIK	2024-10-30	status of petitioner in court below not furnished in cause title
189	D-WP(C)/45696/2024	DEBASIS TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-MACA/45765/2024	G.P.DUTTA	2024-10-30	1.Period of Delay 385 days
191	D-BLAPL/32400/2024	SMRUTI RANJAN ROUT	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Victim and her father should not be a party as per standing order no.3 of 2024 dtd 9.7.2024. Pge no. 9 not completely scanned.
192	D-ABLAPL/32251/2024	BISWARANJAN DALAI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-WP(C)/45680/2024	SURYAKANTA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-WP(C)/45569/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-BLAPL/32629/2024	PANCHANAN PANIGRAHI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
196	D-BLAPL/32449/2024	SANTOSH KUMAR DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
197	D-ABLAPL/32436/2024	BIBHU PRASAD MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of petitioner no. 26 not found in V.nama.
198	D-CMP/45600/2024	DEBASHIS NANDA	2024-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Catridge papercertificate not furnished
199	D-WP(C)/45432/2024	UMAKANT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Annexures-9 to 14 not attested as true copies. 2.Annexure-14 is not exhibited.
200	D-CMAPL/45567/2024	ADV.	2024-10-30	1.C .copy of dismissal order not filed
201	D-WP(C)/45501/2024	SWAPNIL ROY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

202	D-ABLAPL/32446/2024	SULOCHANA PATRO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-ABLAPL/32459/2024	AMIT KUMAR NATH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
204	D-WP(C)/45521/2024	BIBHU PRASAD DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-WP(C)/45222/2024	PRANAB KUMAR SAMANTRAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-WP(C)/45578/2024	NIRANJAN PRASAD PATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
207	D-CRLMP/32320/2024	ASISH KUMAR RAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-BLAPL/32394/2024	PRATIK DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 13 not properly tagged.
209	D-WP(C)/45479/2024	AMITAV TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-BLAPL/32379/2024	Devasis Mohanty	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-WP(C)/45573/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-FAO/45681/2024	ADAM ALI KHAN	2024-10-30	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 47 DAYS 2.Provision of Law NOT FURNISHED IN IA.
213	D-ABLAPL/32538/2024	SAMARENDRA BAHADUR	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petitioners age not furnished in v.nama.
214	D-BLAPL/32352/2024	RAKESH BEHERA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-BLAPL/32387/2024	ALOK KUMAR KAR	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WP(C)/45540/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-WP(C)/45542/2024	SAILABALA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-BLAPL/32639/2024	SANTOSH KUMAR MAHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

219	D- CONTC/45763/2024	BIKRAM KESHARI RAJ	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Authentication fee due on the Appellate Court Judgement Rs 2.25 to be paid on c.copy under annex.-1 2. Full fledged copy of page nos.38 and 40 to be filed
220	D- ABLAPL/32487/2024	BIBHU PRASAD CHHUALSINGH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D- ABLAPL/32453/2024	BIKRAM KESHARI BAL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. page nos. 7 and 8 not neat. 2. Age not reflected and Rs. 10/- to be paid in V.nama.
222	D- CRLMC/32316/2024	ARUN KUMAR DAS 1	2024-10-30	1. This case related toSexual Offence the name of victim AND address (op no.2 ) deleted from th petition as per the standing order 3 /2024 AND put up for SR thereafter.
223	D-CMP/45468/2024	PRAMODA KUMAR MISHRA	2024-10-30	18-CERTIFIED COPY OF TRIAL/APELLATE COURT ORDER NOT FILED  Certified copy of order under annexure -2 not filed .
224	D-WP(C)/45218/2024	TUSHAR KANTA NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-WP(C)/45673/2024	KSHIROD KUMAR ROUT	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
226	D- BLAPL/32237/2024	BISWAJIT MOHAPATRA	2024-10-30	Honble Court not tally with Rejection order and cause title.
227	D-WP(C)/45416/2024	UMAKANT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D- BLAPL/32477/2024	ALOK KUMAR KAR	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Rejection order dated 08.10.2024 under Annexure-2 not tally with Dates Events and para-6 of the petition.
229	D- ABLAPL/32473/2024	PRAVASH CHANDRA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
230	D-WP(C)/45701/2024	SUBHENDU KUMAR NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

231	D-BLAPL/32392/2024	PRATIK DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
232	D-CONTC/45433/2024	ADV	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
233	D-CRLMC/32268/2024	ARUN KUMAR BEHERA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-WP(C)/45644/2024	BISWARANJAN DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-WP(C)/45651/2024	MANORANJAN DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
236	D-WP(C)/43812/2024	MANOJ KUMAR NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
237	D-ABLAPL/32522/2024	KSHIROD KUMAR ROUT	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Provision of law not correctly furnished in cause title.2.Petitioner has not executed in V.nama.
238	D-ABLAPL/32460/2024	ANURAG PATI	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Age of the deponent on affidavit not tally with cause title.2.Petitioner No. 5 being a minor not represented by her guardian in the cause title and also relationship not correctly reflected in the cause title.In V.nama petitioner No. 5 has executed her Signature(being a minor)
239	D-ABLAPL/32329/2024	MANOJ BIHARI DAS	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
240	D-CRLMP/32275/2024	ASHOK KUMAR SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  PAGE NOS 13., 20 ,21 NOT LEGIBLE 2. PAGING OF INDEX ,SYNOPSIS AND DATE CHART BE OMITTED

241	D-WP(C)/45613/2024	SIDHARTH SHANKAR PADHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
242	D-CONTC/45013/2024	ADV.	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Page nos.not marked on index,2-Annexure-1 not marked and not page marked in the brief
243	D-ABLAPL/32472/2024	SANTOSH KUMAR MAHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
244	D-TRPCRL/32328/2024	ABHIJIT DAS	2024-10-30	State not made a party
245	D-WP(C)/45534/2024	SAILABALA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
246	D-WP(C)/45419/2024	UMAKANT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No.14 of writ petition is not filed
247	D-ABLAPL/32468/2024	SANTOSH KUMAR MAHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
248	D-ABLAPL/32507/2024	ARIJEET MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Name of the Op.party in V.nama not correctly furnished.
249	D-MATA/45480/2024	PRASANNA KUMAR MISHRA	2024-10-30	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 33 days 2. date of judgment not correctly furnished in being aggrieved. 3.annexure -3 as mentioned in IA under in the matter of not correct
250	D-BLAPL/32481/2024	OM PRAKASH SARAN	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per Index, Annexure-2 and 3 not described in the petition.2. Page no.40 not available on record.
251	D-CRLMC/32262/2024	TIRTH KUMAR SAHU	2024-10-30	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authentication fee Rs. 6.60/- to be paid.
252	D-WP(C)/45568/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
253	D-WP(C)/45665/2024	PARTHASARTHEE PATTANAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
254	D-WP(C)/45592/2024	LAXMINARAYAN PATEL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
255	D-WP(C)/45677/2024	AJAYA KUMAR PARIDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

256	D-ABLAPL/32376/2024	JYOTIRMAYA SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
257	D-ABLAPL/32415/2024	PARSURAM PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
258	D-BLAPL/32437/2024	BHARAT BHUSAN ROUTRAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
259	D-WP(C)/45517/2024	PRAFULLA KUMAR RATH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
260	D-BLAPL/32225/2024	BISWA RANJAN MAHARATHA	2024-10-30	place of the P.S. in rejection order not tally with F.I.R.
261	D-CRLMC/32569/2024	RAMANI KANTA PATTANAİK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
262	D-WP(C)/45608/2024	ADITYA SINGH MOHANTY	2024-10-30	30-OTHER DEFECT (IF ANY) 1Opp.party No.2 is not properly described.2.Copy not served on S.C.(C.T. and G.S.T.)
263	D-ABLAPL/32514/2024	BIKRAM KESHARI RAJ	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
264	D-BLAPL/32433/2024	BHARAT BHUSAN ROUTRAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Or. dtd.11-8-2024 in para no.3 of petition not tally with Annex.2.
265	D-ABLAPL/32491/2024	DIBYAJYOTI SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
266	D-RVWPET/45551/2024	SUKANTA KUMAR NAYAK (2)	2024-10-30	Place after filing of c.copy of dismissal order
267	D-WP(C)/45650/2024	SOUMYA RANJAN MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
268	D-WP(C)/45565/2024	NIRANJAN PRASAD PATRA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
269	D-ABLAPL/32440/2024	SANJIT MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
270	D-WP(C)/45657/2024	RAJALAXMI BISWAL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
271	D-WP(C)/45687/2024	AJAYA KUMAR PARIDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
272	D-CRLMC/30613/2024	JYOTI PATNAİK	2024-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. G.R. case not correctly furnished in 1st page of I.A. petition.

273	D-BLAPL/32467/2024	JNYANANANDA PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
274	D-CRLMC/32253/2024	DILLIP KUMAR RAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1., Age of the petitioner in cause title not tally with V. nama.
275	D-CRLMA/32272/2024	PUSPAMITRA MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
276	D-BLAPL/32521/2024	SANTOSH SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Paragraphs Nos not correctly numbered in the Declaration of the affidavit.
277	D-WP(C)/45307/2024	SWAPNIL ROY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Annexure -8 is copy of order dated 20 .08 .2009 . but in index and body of writ petition it is mentioned order dated 21 .08 .2009 against annexure -8
278	D-CRLREV/32321/2024	JNYANANDA PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
279	D-ABLAPL/32450/2024	SAMARENDRA MOHANTY	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Paragraphs not correct in declaration.2.Age of the petitioner in V.nama not tally with cause title.
280	D-WP(C)/45533/2024	SAILABALA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
281	D-WP(C)/45571/2024	NIRANJAN PRASAD PATRA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
282	D-CRLA/32286/2024	PABITRA KUMAR NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
283	D-CRLMC/32024/2024	AMITAV TRIPATHY	2024-10-30	3-AUTHENTICATION FEE IS DEFICIENT.  Authentication fee Rs. 1.10/- to be paid.
284	D-ABLAPL/32470/2024	AMULYA RATNA PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
285	D-CRLMC/32335/2024	SANJIT MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos 15 , 16 repeated twice.

286	D-WP(C)/45539/2024	SAILABALA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
287	D-MACA/45512/2024	BIJOY DASMOHAPATRA	2024-10-30	1. Period of Delay 104 DAYS
288	D-BLAPL/32427/2024	SAPAN KUMAR LENKA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Para.2 and prayer of petition not tally with Pending of trial court case in rejection order. 2.As per index page no.14 not found.
289	D-WP(C)/45500/2024	SIBANARAYAN BISWAL	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
290	D-BLAPL/32370/2024	AMULYA RATNA PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
291	D-WP(C)/45661/2024	TUSAR KUMAR MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
292	D-WP(C)/45643/2024	BIREN SANKAR TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of annex.1 mentioned in the index not tally to annex.1 as annexed
293	D-WP(C)/45457/2024	ABINASH PATTJOSHI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Mobile number of all the counsel in vakaltanama not furnished.
294	D-WP(C)/45642/2024	SHIVSANKAR MOHANTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Rule-8 of OHC PIL Rules 2010 has not complied with.
295	D-RVWPET/45559/2024	MANAS KUMAR SWAIN	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
296	D-ABLAPL/32373/2024	SURYANARAYAN PANIGRAHI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petitioner Age not tally with affidavit.Page 9 not partial legible.
297	D-CONTC/45474/2024	ADV.	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
298	D-WP(C)/45553/2024	ANAM CHARAN PANDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
299	D-WP(C)/45699/2024	DR. KANHAYALAL SHARMA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

300	D-WP(C)/45599/2024	ACHYUTANANDA PATTANAIAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
301	D-WP(C)/45630/2024	BHOJRAJ SETH	2024-10-30	1-COURT FEE IS DEFICIENT. Member ,Board of Revenue not made a party .Deficit c.fee of Rs 6/- to be paid .
302	D-WP(C)/45562/2024	PRAFULLA KUMAR MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Neat copy of page no 17 to be filed
303	D-CRLMP/32388/2024	BICHITRA NARAYANA SATAPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
304	D-ABLAPL/32445/2024	ROHIT RANJAN RAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
305	D-BLAPL/32432/2024	DEBA KUMAR RATH	2024-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Sl. no. of paragraphs in declaration line.2 of aff. not correctly reflected.
306	D-WP(C)/45855/2024	DEBARAJ MOHANTY	2024-10-30	Age of ops.4 to 14 not furnished .
307	D-BLAPL/32457/2024	SUJATA JENA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
308	D-WP(C)/45459/2024	ABINASH PATTJOSHI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.Writ petition along with affidavit is not page marked. 2. The mobile number of all the counsel in vakaltnama not furnihed.
309	D-WP(C)/45649/2024	BIREN SANKAR TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
310	D-BLAPL/32322/2024	BISWAJIT RANJAN TRIPATHY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  As per Rejection order year of P.S.Case No mentioned in Cause Title,Petition and Prayer not correctly furnished.
311	D-WP(C)/45458/2024	ABINASH PATTJOSHI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)

				1.Mobile number of all the counsel in vakaltnama not furnished.2.A.fee of Rs.1.10p not paid on c.copy of order under Annexure-1.
312	D-CRLA/32273/2024	HIMANSU SEKHAR MISHRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
313	D-BLAPL/32425/2024	BISWORANJAN SWAIN	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pendency of C .T case mentioned wrongly in cause title.
314	D-WP(C)/45414/2024	UMAKANT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-8 is not exhibited.
315	D-WP(C)/45456/2024	ABINASH PATTJOSHI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) List of dates and events not filed.
316	D-WP(C)/45221/2024	AMIT KUMAR SAA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
317	D-WP(C)/45226/2024	AMIT KUMAR SAA	2024-10-30	.Receipt Showing Serv.copy To School and Mass Education not Filed.
318	D-WP(C)/45616/2024	MANAS KUMAR CHAND	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
319	D-BLAPL/32296/2024	PRATAP KUMAR NAYAK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 11 and 12 not partial neat.
320	D-WP(C)/45434/2024	UMAKANT SAHOO	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Page No.18 and 20 under Annexure-1 not filed.
321	D-ABLAPL/32226/2024	SARADA PRASANNA SARANGI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not mentioned in the affidavit.Adv name not mentioned capital letter in the v.nama.
322	D-WP(C)/45739/2024	SARADA DASH	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
323	D-WP(C)/45552/2024	ANURAG PATI	2024-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
324	D-BLAPL/32346/2024	TARA PRASAD MOHAPATRA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not legible.

325	D-WP(C)/45580/2024	SUDEEP KUMAR SARANGI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished. 2.The name of the petitioner in list of dates and events not correctly furnished.
326	D-BLAPL/32550/2024	SAROJ KUMAR ROUTRAY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
327	D-WP(C)/45505/2024	SWAPNIL ROY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
328	D-MATA/45609/2024	SASANKA SEKHAR SATAPATHY	2024-10-30	16-PETITION/APPEAL NOT IN TIME  1.Period of Delay 59 days
329	D-ABLAPL/32391/2024	PRADIPTA BEURA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
330	D-WP(C)/45514/2024	RABINDRA NATH PRUSTY	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Neat copy of page no29 and 30 to be filed
331	D-WP(C)/45682/2024	AJAYA KUMAR PARIDA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
332	D-CONTC/45515/2024	ADV.	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1 Judgment Dt.16.07.2024 wrongly mentioned under annexure-1 in index as dt.17.07.2024,2-Date of judgement wrongly mentioned in para-1 of page-1,3-Reference certificate not furnished
333	D-WP(C)/45672/2024	SUDHIR KUMAR MALLICK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
334	D-WP(C)/45435/2024	SUNSHINE ANAND SWAIN	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Mobile number of all the counsel in vakaltnama not furnished.
335	D-WP(C)/45566/2024	SUDEEP KUMAR SARANGI	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
336	D-BLAPL/32576/2024	RAMESH CHANDRA MAHARANA	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
337	D-BLAPL/32496/2024	RAJIB LOCHAN PATTNAIK	2024-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

338	D- ABLAPL/32501/2024	VIVEKANANDA JENA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
339	D- ABLAPL/32384/2024	ARUN KUMAR DAS	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 12 not legible.
340	D- BLAPL/32577/2024	SURYAKANTA DWIBEDI	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Annex.1 has been typed as annex.2 at page 4 of the petition.
341	D- ABLAPL/32452/2024	BIJAY KUMAR BEHERA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
342	D-WP(C)/45660/2024	ABHILASH MISHRA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
343	D- ABLAPL/32230/2024	AMITAV TRIPATHY	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  P.S and G.R case number not tally with cause title and prayer person.
344	D- CRLMP/32520/2024	SAROJ KUMAR MISHRA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
345	D- ABLAPL/32351/2024	BISWAJIT NAYAK	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
346	D-WP(C)/45581/2024	PRAFULLA KUMAR MOHAPATRA	2024-10- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 30-10-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/334/2022	CMAPL/334/2022	ADV	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED